

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3420  
ANSWERED ON:15.05.2006  
JAKHAU FISHING HARBOUR  
Gadhavi Shri Pushpdan Shambhudan

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether Jakhau Fishery Harbour Project has been accorded approval by the Union Government as 100% Centrally sponsored schemes but the initial cost of the project has escalated due to delayed environmental clearance leaving a large gap of amount of Rs.4148 lakhs to be claimed by the Government of Gujarat;
- (b) if so, whether the Union Government has asked the State Government to submit a comprehensive report with relevant techno-economic details to evaluate the reasonability of cost escalation;
- (c) if so, the details of the queries raised by the Government and the extent of progress made in the meanwhile in this regard;
- (d) whether the Government has received the detailed project report from the State; and
- (e) if so, the time by which this assistance is likely to be provide to them?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN )

(a): Yes, Sir. The Union Government in May 1993 accorded approval for construction of fishing harbour at Jakhau at an initial cost of Rs.1143.60 lakhs under the Centrally Sponsored Scheme with 100 percent grant assistance. The project was to be completed within the approved cost before May 1996. The Government of Gujarat could not achieve this target instead approached the Union Government for approval of Revised Cost Estimate (RCE) with cost escalation from Rs.1143.60 lakhs to Rs.2455 lakhs, and subsequently for Rs.5291 lakhs in May 2005. The State Government reported that delay in obtaining environmental clearance is one of the reasons among the others that attributed for the cost escalation.

(b)&(c): Yes, Sir. Queries raised are on present local fishery scenario, details of facilities completed and their quantities and completion cost, deviations made from original design and reasons therefor, a comparative statement of schedule of rates adopted and tenders called/accepted, estimated yield from the project, benefits anticipated and already accrued to the beneficiaries, investigations carried out and their cost break-up, components where the changes in the project parameters occurred and reasons thereof, economic & financial evaluation including calculation of revised Financial Internal Rate of Return (FIRR) and Economic Internal Rate of Return (EIRR) on account of increase in the project cost and its parameters, variance analysis together with relevant drawings indicating technical/structural details of the facilities.

(d): No Sir.

(e): Does not arise.